

(b) if so, whether any new prospects of the availability of petroleum and other valuable minerals were found?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) and (b). A statement giving the available information is laid on the Table of the House. [Placed in the Library. See No. S-463/54].

#### CUSTOMS REGULATIONS

\*743. **Shri Krishnacharya Joshi:** Will the Minister of Finance be pleased to state the number of instances of infringement of Customs Regulations during 1954, so far?

**The Deputy Minister of Finance (Shri A. C. Guha):** The total number of infringements of Customs and allied regulations detected by the Customs authorities during 1954 is 26,494, so far. These cases include infringements of the provisions of the Sea Customs Act and several other allied Acts and Regulations.

#### NAVAL DOCKYARD WORKERS' STRIKE

\*744. **Shri T. B. Vittal Rao:** Will the Minister of Defence be pleased to state:

(a) the reasons for the Naval Dockyard Workers' strike at Bombay on the 2nd October, 1954; and

(b) the action taken by Government in the matter?

**The Deputy Minister of Defence (Shri Satish Chandra):** (a) 2nd October 1954 had been declared as a holiday in Defence Establishments on account of Mahatma Gandhi's birthday. The question of a strike on that day, therefore, does not arise. Some of the employees, however, went on strike on 3rd October, 1954, as a protest against their being asked to work on Sunday for half a day. They have also demanded that the charge-sheets served on some of them for their participation during working hours on 22nd September 1954 in a demonstration in front of the office of the Captain Superintendent should be cancelled.

(b) The charge-sheets were subsequently withdrawn, as the representatives of the workers expressed regret in writing over the unfortunate incident and promised to exert their influence to prevent repetition in future.

#### INSTRUCTIONS TO GOVERNMENT SERVANTS

\*745. **Shri N. S. Jain:** Will the Minister of Home Affairs be pleased to state:

(a) whether any instructions have been issued, to Government servants to abstain from accepting hospitalities and favours like use of conveyance, buildings etc. from moneyed people like industrialists, businessmen, ex-Rajas and Zamindars etc.; and

(b) if so, whether a copy of the instructions will be laid on the Table of the House?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) and (b). There are no specific instructions issued in the terms indicated in part (a) of the question. Government Servants Conduct Rules, however, prohibit Government servants from accepting, directly or indirectly any gift, gratuity or reward. There is also a provision in those Rules prohibiting gazetted officers from placing themselves under any pecuniary obligation to any person subject to his official authority or residing or possessing land or carrying on business within the local limits of such authority.

#### WORLD FEDERATION OF WAR VETERANS

\*746. **Shri S. N. Das:** Will the Minister of Defence be pleased to state:

(a) whether, and if so, in what manner India was represented at the Council meeting of the World Federation of War Veterans recently held in Vienna;

(b) the nature of the subjects discussed and the decisions taken specially those having bearing on India; and

(c) the nature of advantages and obligations, financial or otherwise, that participation in this organisation involves?